CY

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/7/IB/2018

PETITION NUMBER

: CP/540/ (IB)/2017

NAME OF THE PETITIONER(S)

: KOTAK MAHINDRA BANK LTD

NAME OF THE RESPONDENT(S)

: LAKSHMI VILAS BANK LTD & 1 ORS

UNDER SECTION

: 47

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Marg Kersn

Courd for Applies

46

2. Edward James
1) Cyril Amuld

Cond F. KZ

Ed

ORDER

Counsel for petitioner present. Counsel for R2 present and prayed for time to file counter. Time is enlarged at request with a direction to file counter and furnish a copy of the same to the other side in advance. Put up on 01.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc